अध्वाद्यों पंत्रवर्षीय योजना के लिए दृष्टिकोण पत्र

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*388. श्री विश्वासराव रामराव पाटिल : क्या प्रधान मंत्री यह बताने की क्रम करेंगे कि :

- (क) क्या ग्राठवीं पंचवर्षीय योजना के लिये दृष्टिकोण पत्न का ग्रध्ययन करने के लिये हाल ही में योजना ग्रायोग की बैठक ग्रायोजित की गई थी;
- (ख) यदि हां, तो क्या उसमें दृष्टि-कोण पत्र का अनुमोदन किया गया था; और
- (ग) इसे मंजूरी के लिये राष्ट्रीय विकास परिषद को कब तक प्रस्तुत कर दिया जायेगा ?

योजना मंत्रालय में राज्य मंत्री श्रौर कार्यकम कार्यान्वयन मंत्रालय में राज्य मंत्री (श्री भागेथ गोवर्धन): (क) श्रौर (ख) जी, हां।

(ग) दृष्टि कोण-पन्न का मसौदा केन्द्रीय मंत्रिमंडल हारा अनुमोदित कर दिया गया है तथा उसे राष्ट्रीय विकास परिषद के समक्ष, उसकी 18 तथा 19 जून, 1990 को होने वाली बैठक में रखने का प्रस्ताव है।

Approval to power and irrigation projects of Madhya Pradesh

*389. SHRI AJIT P. K. JOGI: SHRI\CHHOTUBHAI PATEL:

Will the PRIME MINISTER be pleased to state:

- (a) whether some proposals for power and irrigation projects in Madhya Pradesh are awaiting the approval of the Planning Commission;
- (b) if so, the number of such projects sent by Madhya Pradesh

Government to the Planning Commission till the end of February, 1990;

- (c) the number of projects approved by the Planning Commission for inclusion in the State's Annual Plan of 1990-91 and also in the Eighth Five Year Plan; and
- $\begin{array}{ccccc} \mbox{(d) the} & \mbox{steps} & \mbox{taken} & \mbox{by} & \mbox{Government} \\ \mbox{ment} & \mbox{to} & \mbox{give} & \mbox{clearance} & \mbox{to} & \mbox{those} \\ \mbox{projects} ? \end{array}$

THE MINISTER OF STATE IN THE MINISTRY OF PLANN-ING AND THE MINISTER OF STATE IN THE MINISTRYOF PROGRAMME IMPLEMENTA-TION (SHRI BHAGEY GOBAR-DHAN): (a) No power irrigation project proposed to be in executed Madhya Pradesh is pending with Planning Commission for investment clearance.

(b) to (d) Do not arise.

शिक्षा के लिए दी गई केन्द्रीय निधियों का राज्यों द्वारा श्रपयोजित किथा जाना

*390. डा. जिनेन्द्र कुमार जैन: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि गत कुछ वर्षों के दौरान, अनेक राज्य सरकारों ने शिक्षा के प्रसार व निरक्षरता दूर करने के लिये बनाई गई विभिन्न केन्द्रीय योजनाओं के अन्तर्गत दी गई राशि अन्य मदों के लिये अपयोजित तथा व्यय कर दी;
- (ख) यदि हां, तो किस-किस राज्य सरकार ने, किस वर्ष में, कितनी राशि का दहपयोग किया ; ग्रौर
- (ग) क्या सरकार ने भविष्य में निष्ठियों के इस प्रकार के दुरुपयोग पर श्रंकुण लगाने के लिये कोई कदम उठाये हैं ; यदि हां, तो उनका क्यौरा क्या है ?

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मातव संताजन विकास मंत्रालय में राज्य पंत्री (श्री चिमनसाई मेहना) : (क) राज्यों/संघ शासित प्रदेशों द्वारा शिक्षा के लिये केन्द्रीय कोष जारी करने ग्रथवा उपके विचलन का कोई उदाहरण सरकार के ध्यान में नहीं श्राया है।

Written Answers

(ख) ग्रीर (ग) प्रश्न नहीं उठते

Representations from Non-Technical **Ground Duty IAF Officers**

*391. SHR1 JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

- Government whether (a) have representations from received the Non-Technioa! Ground Duty Indian Air Force offisers during the last one year regarding appraisal systems;
- (b) if so, the details of major issues involved level, of disposal of the representations and the record of resolving each of these applications to the satisfaction of affected officers;
- (c) whether injustice revealed in the past relevant period have been adequately compensated by using discretion/moderation; and
- (d) if so, the deta Is of each case supporting this aspect?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) Five officers of the Non-Technical Ground Duty Branches of the Indian Air Force submitted representations during the last one year regarding thea Appraisal Reports. The representations were generally about adverse remarks In Annual Confidential the Reports which the petitioning officers claimed to be biased. These were disposed of at the level of Directr Personnel (Officers), Air Headquarters. In all cases, the final decision was duly communicated to the officers. One of the five, representing officers has

submitted a fresh statutory com" plaint, which is under process.

to Questions

- (c) As no service wrong injustice has been done to any of the officers, their representations were rejected.
 - (d) Does not arise.

National Transportation Safety Board

- @*392. SHRI SURESH KAL-MADI: Will the PRIME MINIS-TER be pleased to state:
- (a) what are the reasons for winding up of the Natsonal Transportation Safety Board; and
- (b) the authority which would look after the work that was being done by this Board?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The National Transportatio n Safety Board was wound up as it was felt that it would be more appropriate if the sectoral safety organisations are adequately strengthened to achieve the object yes instead of having a separate orga-, nisation for the same purpose.

(b) The existing safety organisatons in the transport sector Ministries will look after the work that was being done by NTSB.

Indigenously developed Radiotherapy equipment at PGIMER Chandigarh

*393. SHRI SURESH PACHOURI: SHRI MURLIDHAR CHA-

> NDRAKANT BHAN-DARE:

Will the PRIME MINISTER be pleased to state:

- sophisticated (a) whether a radio-therapy equipment for treat-
- Starred Question 312 @ Previously transferred from the 23rd May, 1990.